

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 94 of 2011**

**Dated: 6<sup>th</sup> November, 2012**

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member**

**In the matter of:**

**M/s. T.S. Alloys Limited** ..... **Appellant (s)**  
Versus

**O.E.R.C & Ors.** ..... **Respondent(s)**

**Counsel for the Appellant(s)** : **Mr. R.K. Mehta, Mr. David.A.  
& Mr. Antaryami Upadhyay**

**Counsel for the Respondent(s)** : **Mr.M.G. Ramachandran, Mr.  
R.M. Patnaik, & Mr. P.P.Mohanty  
for R 9 & 10  
Mr. Rutwik Panda & Mr. B.K.  
Nayak for R-1  
Ms. M. Saroda & Mr. Rajeev  
Gulani for R-5.**

**ORDER**

Learned advocate for the appellant in both the appeals have filed their written note of arguments. Commission has already filed their response. Hearing has already been concluded. We reserve the judgment.

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**

